

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5080
ANSWERED ON:27.04.2010
VAIDYANATHAN PACKAGE
Mithlesh Shri

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Vaidyanathan Package constituted for financial upliftment of co-operative societies has covered all the co-operative societies of the country; and

(b) if so, the number of co-operative banks, central and primary agricultural cooperative societies which have been allocated funds alongwith the amount and names of heads, State-wise particularly, Uttar Pradesh?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The Package for revival and strengthening of the Short-Term Cooperative Credit Structure (STCCS) in the country which was formulated by the Government of India on the basis of recommendations of Vaidyanathan Committee is presently under implementation 25 states, viz., Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chattisgarh, Gujarat, Haryana, Jammu & Kashmir, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Orissa, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttrakhand, Uttar Pradesh and West Bengal which have executed the Memorandum of Understanding (MoU) with Government of India and National Bank for Agriculture and Rural Development (NABARD).

(b): All the Primary Agricultural Credit Societies (PACS) which were functioning as on 31 March 2004 and whose audited final accounts were available for the purpose of special audit to be conducted to determine the exact extent of their accumulated losses and their capital requirement (numbering 79822) were covered under the package. Of the 79822 PACS where the process of special audit has been initiated, the State Level Implementation Committees (SLIC) for each of the participating States have so far recommended the audited figures in respect of 70516 PACS. Of these, the PACS that have achieved the recovery level of 50% by the stipulated date are eligible for direct financial assistance under package and the others whose recovery level remained below 50% by the stipulated date are ineligible for receiving any direct financial assistance. The financial assistance in respect of such ineligible PACS will be released directly to their Central Cooperative Banks (CCBs) to the extent of their over dues to such CCBs. The State-wise detail (including Uttar Pradesh of societies with their aggregate share of financial assistance as recommended by the SLIC for each of the participating States is annexed.